

same time, we are also trying to get the modern, but helicopters are not toys. They have to be manufactured with proper technology.

MR. CHAIRMAN: Thank you. Question No. 80.

Last minute cancellation of flights by private airlines

*80. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that during the last six months many private airlines have cancelled their flights suddenly at last moment of departure and due to this passengers faced lot of problems to reach their destination; if so, the details thereof;

(b) the steps taken by Government to warn these airlines about such last moment cancellation of flights;

(c) whether Government is considering to make the private airlines responsible for making alternative arrangements for the passengers to reach their destination on the same or next day; and

(d) if so, by when it will be implemented, and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The details of the flight cancelled are given in the Statement (*See* below). Generally scheduled airlines operate their flights as per approved schedule. However, at times the flights are cancelled due to technical, operational, commercial, weather related and miscellaneous reasons.

(b) to (d) To ensure appropriate protection for the air travellers in case of flight cancellation, Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR), Section-3, Series-M, Part-IV on facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights for all airlines to comply with wherein option of alternate arrangement have been provided.

Statement*Flights cancelled during the year 2014*

	Jan-14	Feb-14	Mar-14	Apr-14	May-14	Jun-14	July -14	August -14	Sept -14	Oct-14	Nov -14	Dec -14
Air India	196	84	62	62	42	75	178	347	189	115	159	232
Jet Airways	246	137	105	43	42	193	70	121	71	87	38	275
Jetlite	39	16	36	08	15	42	32	12	16	19	15	42
Spicejet	161	135	151	94	70	65	35	57	87	59	1416	2808
Go Air	108	43	36	17	19	38	19	07	14	35	14	53
IndiGO	253	62	30	08	05	16	30	48	68	371	21	224
Air Costa	09	0	02	03	0	0	34	16	52	20	0	0
Air Asia****	—	—	—	—	—	0	0	0	0	0	12	10

**** Air Asia started operation w.e.f. June 2014.

श्री संजय राउत : सर, मंत्री जी ने जो रिप्लाय दिया है, यह बहुत ही रूटीन रिप्लाय है। मेरा प्रश्न बहुत ही सामान्य प्रश्न है, जिसका सामना सामान्य लोगों को हमेशा करना पड़ता है। आजकल जब लोग एयरपोर्ट पर पहुंचते हैं, तो उनको लगता है कि समय की बरबादी हो गई है। सर, आज हमारे देश में सामान्य से सामान्य आदमी भी हवाई जहाज से सफर करता है। कोई बीमार पड़ता है तो इलाज के लिए शहर में जाता है। कोई इंटरव्यू के लिए जाता है तो उसे urgent जाना पड़ता है, कोई काम-धंधे के लिए जाता है। हम भी जब मुम्बई से दिल्ली आते हैं तो सोमवार को सुबह 11 बजे हमें पार्लियामेंट पहुंचना होता है। हम सुबह 6 बजे की फ्लाइट लेते हैं, पांच बजे एयरपोर्ट पहुंचते हैं। हमेशा जब हम जाते हैं तो पता चलता है कि फ्लाइट डिले है या फ्लाइट कैंसल है, और कोई जवाब उनके पास नहीं होता है।

MR. CHAIRMAN: What is the question?

श्री संजय राउत: यह सिर्फ हमारी समस्या नहीं है, यह इस देश के सभी सामान्य लोगों की समस्या है और उनके पास कोई रिप्लाय नहीं होता है, खास करके प्राइवेट एयरलाइन्स के पास। Weather की वजह से या fog होता है, बारिश होती है, उसकी वजह से फ्लाइट कैंसल होती है, डिले होती है, मान लेते हैं। आपने हमें चार्ट दिया है कि 12 महीने में कितनी फ्लाइट्स कैंसल हुईं। मैं जानना चाहता हूँ कि 12 महीने में कौन सी weather और बारिश की समस्या होती है?

श्री सभापति : आप सवाल पूछिए।

श्री संजय राउत : मेरा यह सवाल है कि यूरোपियन कंट्रीज में इस समस्या के लिए एक stringent कानून बना है। उस कानून के अनुसार उड़ान में अगर तीन घंटे से ज्यादा की देरी होती है या किसी वजह से उड़ान रद्द होती है तो जो यात्री होता है, हकदार यात्री होता है, उसे यात्रा से वंचित रखने पर एयरलाइन्स को प्रति यात्री के हिसाब से 600 डॉलर के जुर्माने का भुगतान करना पड़ता है। क्या इस प्रकार का stringent कानून हम भी बनाएंगे ताकि हम सभी को उससे सुविधा हो और देश में प्राइवेट एयरलाइन्स में discipline आए, यह मैं माननीय मंत्री जी से पूछना चाहता हूँ।

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, the DGCA has issued a Civil Aviation Regulation which quantifies what an Airline has to do when things get delayed, say, couple of hours this much, couples of hours that much. They have a scale on which it is going. Sir, the world over, ICAO puts this across and most civil aviation authorities, anywhere in the world, follow it. It is more or less uniform everywhere. I can reach those details out to the hon. Member, and whatever we can together do to improve it, we will improve it. Service disruptions are definitely the worst thing in civil aviation.

श्री संजय राउत : सर, मेरा प्रश्न इस देश की प्राइवेट एयरलाइन्स के बारे में था।

एक माननीय सदस्य : क्या आप उनके उत्तर से satisfied हैं?

श्री संजय राउत : हम satisfy नहीं हुए और होंगे भी नहीं। अगर इस तरह से रिप्लाइ आएगा तो हम satisfy नहीं होंगे। सरकार की तरफ से एयर इंडिया का ब्यौरा आपने दिया है कि कितनी फ्लाइट्स कैंसल हुईं। जैसे फ्लाइट्स कैंसल होती हैं, वैसे ही चार-चार, पांच-पांच घंटे डिले भी होती हैं। बहुत बार हमने यह अनुभव किया है, खास करके मुम्बई एयरपोर्ट पर, दिल्ली एयरपोर्ट पर, कि हम वहां पहुंचते हैं, जहाज वहां खड़ा होता है, फ्लाइट आयी है, लेकिन जब पूछते हैं कि फ्लाइट लेट क्यों हुई तो कहते हैं कि अब तक कू नहीं पहुंचा है। यह बात हमेशा हमें सुननी पड़ती है कि कू नहीं पहुंचा है। मेरा माननीय मंत्री जी से प्रश्न है कि क्या आपके पास कू की कमी है, पायलटों की कमी है? अगर कू मैबर्स की वजह से एयर इंडिया की फ्लाइट लेट होती है तो आने वाले दिनों में क्या आप न्यू रिक्रूटमेंट करने जा रहे हैं?

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, the supplement is dealing with Air India. There is a lot of indiscipline besides shortage of staff. They have gone into some recruitment. Advertisement also ... *(Interruptions)*...

MR. CHAIRMAN: Please. Please. ... *(Interruptions)*... Please. ... *(Interruptions)*...

श्री नीरज शेखर : यह कैसे बोल सकते हैं? ... *(व्यवधान)*...

MR. CHAIRMAN: Listen to the answer. ... *(Interruptions)*... Be patient. ... *(Interruptions)*... Yes, Mr. Minister.

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, we are trying to get out of this scenario of indiscipline. Service disruptions are the worst thing, and our on-time performance is not good. So, we are trying to improve on that side as far as Air India and other Airlines are also concerned. The Regulations of the country have to be followed by all and indiscipline has to be stamped down.

SHRI BHUBANESWAR KALITA: Sir, I have a short supplementary question and it is about cancellations, short cancellations and long cancellations. I congratulate the Minister on his last Session's promise that he would do away with the long cancellations. He has made the Tezpur and Lakhimpur Airports operational by reintroducing the flights. My request and question is whether he is going to reintroduce the morning flight, at 7.30 a.m. from Guwahati to Delhi, which was with the Air India earlier, and an evening flight from Delhi to Guwahati. Is he going to reintroduce that and end the long cancellations of these flights?

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, I cannot straightaway commit on individual flights but generally, the effort is to increase the number of flights and increase connectivity to all rural and remote areas in the country.

श्री अविनाश राय खन्ना: धन्यवाद सर। मैं सिर्फ एक क्वेश्चन पूछना चाहता हूँ। अगर cancelation का चार्ट देखा जाए, तो इसमें जो स्पाइसजेट है, उसकी 2808 फ्लाइट्स एक समय में cancel हुई हैं। मेरा क्वेश्चन यह है कि टोटल कितनी फ्लाइट्स थीं और कितनी cancel हुई हैं ताकि एक comparative study सदन के ध्यान में आ जाए, इसका मुझे answer चाहिए।

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, I can reach out that information to him, but talking about cancellations, particularly Spicejet, due to turbulent weather it almost crashed, like Kingfisher earlier. So, it is surviving now and we are trying to reach as many places as are practically possible.

SHRI M.P. ACHUTHAN: Sir, as in many other sectors, Kerala has been disconnected by Air India.

Sir, about cancellations, about ten days back you had cancelled a Delhi-Cochin flight. Before that there was a flight to Trivandrum. That too was cancelled; it was at 5.30 in the evening. It has been permanently cancelled. Now, instead of that, we have got only one flight to Trivandrum from New Delhi, which is the longest route. It was the most profitable route, and it was at 6 o'clock in the evening. Mr. Chairman, Sir, as MPs, we have represented many times to the concerned authorities saying that it must be on time, but you will be surprised to know that on no day has that flight been on time. That is because the aircraft has to come from Kathmandu. The flight starts from Kathmandu and then goes to Trivandrum; it is the longest route. Many times we reach Trivandrum at 1 o'clock in the morning or at 2.00 a.m. So, there is only one flight. I would like to have the Minister's reaction on that. We had personally requested him about this and he had said that he would give instructions. But it is impossible for a flight coming from Kathmandu to reach Trivandrum on the same day and on time, because there are the weather conditions and other factors. So, please introduce a flight at 6 o'clock from here and reinstate the cancelled flights to Cochin and Trivandrum. ...*(Interruptions)*...

SHRI K. N. BALAGOPAL: We want to know whether the flights would be reinstated and whether there would be timely flights. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... All right, that is a suggestion.

SHRI ASHOK GAJAPATHI RAJU PUSAPATI: Sir, the suggestion is well taken. There is no problem with that. I am sorry about the poor on-time performance of Air India. In fact, there is nothing to be proud of. We are trying to put strategies in place where they can improve their on-time performance, and if that happens, the hon. Members'

difficulties will definitely be taken care of. And we hope that Air India will be able to perform on time.

MR. CHAIRMAN: Thank you. Question 81.

Posts of folk singers in All India Radio and Doordarshan

†*81. DR. VIJAYLAXMI SADHO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of sanctioned and existing posts of folk singers in All India Radio and Doordarshan along with State-wise details thereof;

(b) whether the posts of various folk singers have not been filled up in Madhya Pradesh and instead these posts have either been filled up with some other posts of regional singers or converted into other posts; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Prasar Bharati has informed that there are no sanctioned posts of folk singers in All India Radio and Doordarshan.

(b) and (c) Does not arise in view of (a) above.

डा. विजयलक्ष्मी साधौ: सर, हमारी लोक संस्कृति तथा लोक कला बहुत समृद्ध है और जगह-जगह लोक कला तथा लोक संस्कृति के लोग फैले हुए हैं, लेकिन उनको सही तरह से प्लेटफॉर्म न मिलने की वजह से, उनकी लोक कला और लोक संस्कृति दम तोड़ती जा रही है। मेरा माननीय मंत्री जी से यह कहना है कि जहां तक मुझे जानकारी है, क्लासिकल म्यूजिक के लिए शायद पद हैं। क्या माननीय मंत्री यह चाहेंगे कि इस दम तोड़ती लोक कला और लोक संस्कृति के लोग आर्थिक रूप से सक्षम हों और उनको अपनी कला के लिए प्लेटफॉर्म मिले तथा वे अच्छी तरह से प्रदर्शन कर सकें, क्या सरकार के पास उनके लिए कोई योजना है या सरकार उनके लिए कुछ करना चाह रही है?

कर्नल राज्यवर्द्धन सिंह राठौर : सर, माननीय सदस्या का जो सवाल है, यह folk songs और tribal songs के ऊपर based है। सर, ऐसी कोई fixed post नहीं है, इसका कारण यह है कि folk

†Original notice of the question was received in Hindi.